

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 493
TO BE ANSWERED ON JULY 19, 2017

PROPOSALS FROM STATES ON AFFORDABLE HOUSING

No. 493 SHRI KIRTI AZAD:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Union Government has asked all State Governments and Union Territories to submit proposals in regard to construction of affordable housing for the urban poor and if so, the details thereof;

(b) whether the proposals from all States and Union Territories have been received and if so, the details thereof; and

(c) whether construction work is likely to begin after decision on those proposals and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND
URBAN AFFAIRS

(RAO INDERJIT SINGH)

(a) to (c): 'Land' and 'Colonization' being State subjects, it is for the State / UT Governments to frame housing policies/schemes and provide affordable housing to all its citizens. The Government of India, however, has launched Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} Mission for providing assistance to States/UTs in addressing the housing requirement of urban poor. The Mission comprises four components viz in-situ slum redevelopment; affordable housing through credit-linked subsidy; affordable housing in partnership; and subsidy for beneficiary-led individual house construction.

Contd....2/-

PMAY(U) mission scheme guidelines provide flexibility to States/UTs to appraise and approve projects based on the demand assessed by it. States/UTs are thus required to approach the Central Government only for release of Central assistance. States/UTs have been requested to ensure that the construction of houses sanctioned under the projects are completed in time.

So far, 4,884 projects for construction of 21,00,475 Houses of EWS category have been sanctioned under PMAY (U) in various States/UTs.
